

(3)

Central Administrative Tribunal  
Principal Bench

O.A. No. 2414 of 1998

New Delhi, dated this the 13th January, 1999

**Hon'ble Mr. S.R. Adige, Vice Chairman (A)**

Shri R.N. Saxena,  
C-II/65, Moti Bagh,  
New delhi-110021.

... Applicant

(By Advocate: Shri Rajeev Bansal)

Versus

1. Chairman,  
Railway Board, Ministry of Railways,  
Rail Bhawan,  
New Delhi.

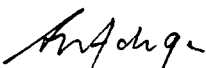
2. Secretary,  
Ministry of Railways,  
Railway Board,  
New Delhi.

... Respondents

O R D E R (Oral)

By Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Shri Rajeev Bansal prays for permission to withdraw the O.A. with permission to file a fresh O.A. to incorporate certain additional facts. This O.A. is dismissed as withdrawn with the permission granted as prayed for.

  
(S.R. Adige)  
Vice Chairman (A)

/GK/